CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Civil Contempt Petition No.200/04/2020

(in OA 200/681/2018)

Jabalpur, this Tuesday, the 01st day of December, 2020

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



P.K. Das, S/o Late Shri N.P. Das, aged about 68 years, Ex-Postal Assistant, R/o H. No.2000/32, Panchsheel School Road, Lalmati, Jabalpur – 482001, Mobile No.7389996790 -Petitioner

(By Advocate – Shri J.B. Singh)

Versus

- 1. Shri Atul Tiwari, Senior Superintendent of Post Offices, Jabalpur Division, Jabalpur 482001.
- 2. Shri R.L. Vishwakarma, Senior Postmaster, Jabalpur Head Post Office, Jabalpur 482001 Respondents

(By Advocate – Shri Surendra Pratap Singh)

ORDER (ORAL)

By Ramesh Singh Thakur, JM.

Learned counsel for the respondents submits that the order of this Tribunal dated 04.07.2019 has been fully complied with. This fact has not been disputed by learned counsel for the petitioner.

2. Accordingly, this Contempt Petition is dismissed as having rendered infructuous. The contempors are discharged from the notice of contempt.

(Naini Jayaseelan) Administrative Member am/-

(Ramesh Singh Thakur)
Judicial Member